NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 129/397-398/NCLT/AHM/2016 (New) C.P. No.57/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Darshan Sheth & Ors.

V/s

Anjana Plastic Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|------------------------------|------------------------|-----------------|-----------|
| 1. GIARGIE R. VYAS | ADVOCATES | 1-4,7-12,138-17 | 4000 |
| 2. A.R. Sht | Advocate & Folicity | Petilin | At the |

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondent No. 1 to 5, 8 to 11 and 13 to 17. None present for other respondents.

For want of time.

List the matter on 07.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.